

[Sh. Malini Bhattacharya]

a meagre sum as Rs.10,000/- only is given as compendation in cases of death. The highest occurrence of such deaths may be found among women of economically depressed classes and women generally having a number of young children. The sum seems to be an insult to the human dignity of the women who under the pressure of physical and economic distress caused by frequent pregnancy and child-bearing, come to the clinic to find relief, reposing faith on the Government and leave their motherless children behind when they die. In those few cases where the father dies, too, the family is in dire distress and the sum available cannot, even in financial terms, make up for the loss sustained. While it should be our endeavour to ensure that such deaths do not occur at all, one would urge upon the Government to raise the sum to a standard compatible with compensation available for ordinary accidental deaths. This would only be a recognition by the Government of its responsibility in making family planning a success in this country.

[Translation]

**(vii) Need to impress upon B.S.F. to restore land to the villagers of Koker and Ranian in Amritsar district**

SHRI KIRPAL SINGH (Amritsar): Mr. Deputy Speaker, Sir, it has been reported that B.S.F. personnel have taken over the land of villagers in Koker and Ranian in Amritsar district. People are facing a lot of difficulties with the presence of the B.S.F. The B.S.F. gives land to farmers on contract but manages the land itself. Physical search of men and women has become a permanent feature.

The Government should take action and restore the land to their owners from the B.S.F. and issue instructions to the B.S.F.

**(viii) Need to set up a High Power T.V. transmitter at Banswara**

SHRI HEERA BHAI (Banswara): The programmes telecast from Banswara T.V. Centre can be viewed within a radius of 25 to 30 kms. only. Keeping in view the population of Banswara district, a high-Power T.V. transmitter should be set up there so that programmes can be viewed upto a distance of 100 km. to 150 kms.

Therefore, I request the hon. Minister of Information and Broadcasting to take immediate action in this regard.

13.20 hrs.

DEMANDS FOR GRANTS (GENERAL),  
1990-91

**Ministry of Home Affairs-CONTD.**

[English]

MR. DEPUTY-SPEAKER: Shri L.V. Singh will speak on the Demands of the Home Ministry.

SHRI L.V. SINGH (Begusarai): Mr. Deputy-Speaker, Sir, as I embark on my maiden venture to speak on budgetary Demands for the Ministry of Home Affairs, I am quite conscious of my limitations, but at the same time I am not ready to accept the distortion of facts as presented by Hon'ble Shri Santosh Mohan Devji yesterday. His major broadside was on Kashmir and he charged the present Government of many omissions and omissions oblivious of the role of previous regime. Shri Dev made out as if the Kashmir problem started only after 2nd of December, 1989. Yes, Kashmir is burning today. I solicit the cooperation of all to solve this in a spirit of introspection and correct diagnosis of the malady. In fact, the N.F. Government inherited a Kashmir, torn as under with strife and lawlessness, a Government which had abdicated its re-